5. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL) ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30

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TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	
	CA No.210 of 2017 in
	CP(IB)/41/7/HDB/2017
NAME OF THE COMPANY	Deccan Chronicle Holdings Limited
NAME OF THE PETITIONER(S)	Canara Bank
NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings Limited
UNDER SECTION	7 of IBC
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Nagender Canala Bank	A Lucal	7849147487	T. ~ J
3			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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As. Proshed (Ohin & Ohin)	Ex-Man	agent 9000157242	L
P. Svi heirs her	Advocat	9246297706	141

ORDER

C.A. disposed off.

Member (Tech)

Member (Judl)

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